Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor		ry of claims ceived	Summary of	claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors	02	4387430992	02	4387430992				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)	01	50095774				50095774		5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)	02	151067542	02	602343	150465199			7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	07	2624873069	07	2405204200	219668869			8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total									

Annexure-1

Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of secured financial creditors belonging to any class of creditors

Sl. Name of No. creditor	Details of claim received		Details of claim admitte	d	Amount of	Amount of any			
No. creditor	Date of Amount receipt claimed	Amount of Nature o claim Claim Provisionally	of Amount covered by security by		continge nt claim	mutual dues, that	of claim not admitted	under verificati	n unj
		admitted	interest guarante	l in		may be set- off			

Annexure-2 Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of unsecured financial creditors belonging to any class of creditors

Sl.	Name of creditor	Details of cla	im received		Deta	ils of claim a	ndmitted		Amount	Amount	Amount	Amount of	Remarks,
No.									of	of any	of claim	claim	if any
		Date of	Amount	Amount of	Nature of	Amount	Whether	% of	contingent	mutual	not	under	
		receipt	claimed	claim	claim	covered	related	voting	claim	dues, that	admitted	verification	
				Provisionally		by	party?	share in		may be			
				admitted		guarantee		CoC		set-			
										off			
1	Industries Commissioner	22/03/2021	3408859863	3408859863	Unsecured		No	100					
	Gujarat												
2	Gujarat Industrial	19/03/2021	978571129	978571129	Unsecured		Yes						
	Development Corporation												

Annexure – 3 Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name	Identification	Details	of claim		I	Details of cla	im admitted			Amount	Amount	Amount of	Amount	Remarks, if
No.	of	No.	rece	eived							of	of any	claim not	of claim	any
	creditor		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	nt claim	mutual dues, that may be set-off	admitted	under verificati on	

Annexure – 4

Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	•	Amount of	Amount of	Remarks, if
No.	creditor	No.	rec	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						

Annexure – 5 Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of operational creditors (Workmen)

Sl.	Name of	Name of	Details o	f claim	D	etails of clain	m admitted		Amount	Amount	Amount of	Amount	Remarks,
No.	authorised	work man	recei	ved					of	of any	claim under	of claim	if any
	representative,		Date of	Amount	Amount of	Nature of	Whether	% voting	contingent	mutual	verification	not	
	if any		receipt	claimed	claim	claim	related	share in	claim	dues,		admitted	
					Provisionally		party?	CoC, if		that may be set-			
					admitted			applicable		off			
01	\c. 		20/04/2024	50005774		. 1				011		50005774	
01	Vishal Thakker		30/04/2021	50095774		operational	No					50095774	
						creditors							
						(Workmen)							

Annexure – 6 Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of operational creditors (Employees)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adm	itted	Amount	Amount of	Amount of	Amount of	Remarks,
No.	authorised	of .	No.	rece	eived					of	any	claim under	claim not	if any
	representative,	_		Date	Amount	Amount of	Nature	Whether	% of voting	contingent	mutual dues, that	verification	admitted	
	if any	yee		of	claimed	claim	of	related	share in CoC,	claim	may be			
				receipt		admitted	claim	party?	if applicable		set-			
											off			
1														
2														

Annexure – 7

Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on:-09/12/2021

List of operational creditors (Government dues)

Sl.	Details of Claima	nt	Details of cla	im received	De	etails of clain	n admitted	l			Amount of	Amount	Amount	Amount of	Remarks,
No.											contingent	of any	of claim	claim	if any
											claim	mutual dues,	not	under	
												that	admitted	verification	
												may be			
												set-off			
	Department	Gover	Date of	Amount	Amount of	Nature of	Amount		Whether						
		nment	receipt	claimed	claim	claim	covered	covered	related	voting share in					
					Provisionally		by security	by	party?	CoC, if					
					admitted		interest	guarantee		applicable					
1.	Municipal Corporation of	State	28/03/2021	602342	602342	operational									
	Greater Mumbai	State	28/03/2021	002342	002342	creditors									
2.	Ministry of Finance (CBIC),					operational					150465199				-
	Assistant Commissioner,	State	03/11/2021	150465200	1	creditors									
	Custom Division, Bhavnagar*	State													

^{*}Note:-Against claim of Rs.15,04,65,200/- corporate debtor has filed appeal before Customs Appellate Authority. Due to pendency of the matters before the authority and due to the matter being under dispute, the entire claim amount has been considered with a notional amount of Re. 1 (Indian Rupee One only), relying upon the Hon'ble Supreme Court judgement in the matter of Essar Steel India Limited, Committee of Creditors v. Satish Gupta & Ors. [Reported in (2020) 8 SCC531] Para 155. Till the outcome of the litigation the said amount will be treated as contingent liability.

Annexure – 8
Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of cla	nim received			Details	of claim adn	nitted		Amount of	Amount of any	Amo unt	Amount of claim	Rema rks, if
		Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Amoun t covered by security interest	Amount covered by guarante e	Whether related party?	% of voti ng shar e in CoC	contingent claim	mutual dues, that may be set-off	of claim not admit ted	under verificati on	any
1	Gujarat Maritime Board	22/03/2021	63224892	63224892	operational creditors			Yes						
2	Arcadia Shipping & Trading Co.	17/03/2021	81714756	81714756	operational creditors			No						
3	Larsen & Tourbo Limited	19/03/2021	424279514	424279514	operational creditors			No						
4	Integrated Headquaters Ministry of Defence (Navy), New Delhi	22/03/2021	1792400000	1792400000	operational creditors			No						
5	Shoft Shipyard Private Limited	02/04/2021	42495593	42495593	operational creditors			No						

6	Smit Engineering	10/05/2021	1089444	1089444	operational	 	No	 	 	
U	Sinit Liigineering		1083444	1083444	creditors					
	Interacean Nevigation	22/07/2021			operational	 	No	 21966886	 	 Refer
/	Interocean Navigation		219668870	1	creditors			9		note
	Limited*									below

^{*}Note:-Against claim of Rs.21,96,68,870/- corporate debtor has filed appeal before gujarat high court against order of bhavnagar civil court before CIRP Date i.e 08/03/2021.Due to pendency of the matters before the authority and due to the matter being under dispute, the entire claim amount has been considered with a notional amount of Re. 1.

Annexure – 9
Name of the corporate debtor: M/s ALCOCK ASHDOWN (GUJARAT) LIMITED; Date of commencement of CIRP: 08/03/2021; List of creditors as on: 09/12/2021

List of other creditors (Other than financial creditors and operational creditors)

Sl.		Identification		of claim		Γ	Details of claim	admitted		Amount	Amount of	Amount of		Remarks, if
No.	creditor	No.	rec	eived						of contings	any mutual	claim not	of claim	any
			Date of	Amount	Amount of	Nature of		Amount	Whether	continge	dues, that may be set-	admitted	under verificati	
			receipt	claimed	claim	claim	covered by	covered by	related	nt claim	off		on	
					admitted		security	guarantee	party?				on	
							interest							